

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 10<sup>TH</sup> day of **JULY, 2018**.

**ORIGINAL APPLICATION NO. 330/212/2018**

**HON'BLE MR GOKUL CHANDRA PATI, MEMBER (A).**  
**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).**

1. Durgesh Garg, son of Sri Shiv Narain Agrawal, Resident of 942/599-Daraganj, District Allahabad, Pin No. -211006 .....Applicant.

**VERSUS**

1. The Union of India through Secretary, Ministry of Defence, New Delhi.  
2. Director General (Personnel), Head Quarter, Military Engineering Services, Kashipur House, Rajaji Ji Marg, New Delhi.  
3. The Chief Engineer, Central Command, Dilkusha Cantt, Lucknow.  
4. Garrison Engineer, G.E. (West) Kariyappa Marg, New Cantt Allahabad.

.....Respondents

Advocates for the Applicant : Shri B P Tripathi

Advocate for the Respondents : Shri Neeraj Dwivedi

***O R D E R***

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, Member-A)**

Learned counsel for the applicant wishes to withdraw the OA with the liberty to file fresh OA after incorporating some corrections.

2. Accordingly, the OA is dismissed as withdrawn with the liberty to the applicant to file a fresh OA.

**(RAKESH SAGAR JAIN)**  
**MEMBER-J**

**(GOKUL CHANDRA PATI)**  
**MEMBER-A**

Arun..